

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 220
(IB)-1065(ND)2020

IN THE MATTER OF:

M/s. Sprint Consys Private Limited

... **Applicant/Petitioner**

Versus

Akona Engineering Private Limited

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 09.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

CS Santosh Pandey

ORDER

Renotify on 18.08.2021.



(T.S SINGH)
COURT OFFICER